

ON LINE UPDATION

Statement Showing Institution , Disposal and Pendency of cases in judgeship Chamoli for the month of April, 2017-

Opening balance			Instituted during the month			Disposal during the month			Closing balance in the end of the moth			% Increase or decrease in pendency vis-a-vis previous month			Disposal of cases which are more than five year old			Pendency of cases which are more than five year old at the end of the month		
Civil	Criminal	Total.	Civil	Criminal	Total	Civil	Criminal	Total.	Civil	Crimina l	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
258	941	1199	28	147	175	17	173	190	269	915	1184	4.26 % increase	02.76% decrease	01.25% decrease	-	-	-	08	20	28

3 (a)-	Whether any Statewide/ Regional Conference held during the month.	NO
3 (b)-	Number of Officers who participated in the said conference.	-
3 (c)-	Have any targets been fixed and indicated to the participant officers, if so, what are the targets ?	-
4-	What is the progress made on those targets district-wise.	-

Prepared by- *[Signature]*

Checked by- *[Signature]*
S.A.O

[Signature]
**DISTRICT JUDGE,
CHAMOLI**